THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): You need not get excited over it. He has not allowed it, in the first instance, yesterday. Again you personally met him in the morning. Is it correct on your part to raise that issue again now?

SHRI N. G. RANGA: It has to be told to the House what the subject matter of privilege motion is. I am only reading this thing. I take objection to the words "The quality of Parliament at that time....55 It it permissible for an editor to go on questioning the quality of the House or of Parliament, either now or in the past? That is why I raised this point and sought the permission of the Chair. I hope the Chair would be able to give me full permission to raise this question of privilege so that this editor can be asked to explain what he meant when he said it and, if he did not really wish to insult the House, let him apologise.

RE. ALTERATION IN THE ORDER OF ITEMS IN TODAY'S REVISED LIST OF BUSINESS

THE LEADER OF THE HOUSE (SHRI LAL K. ADVANI); Sir, I have a submission to make. In today's Legislative Business before the House, first there is one Bill for consideration and passing, and then there are two Motions for reference of two Bills to Joint Committees. If the House agrees and grants permission, we might take up the two Motions for reference of two Bills to Select Committees first and the Bill for consideration and passing subsequently. It is merely a request ior a change in the order so that the Select Committee Motions can be adopted first and then we could discuss the Bill.

SHRI BHUPESH GUPTA (West Bengal): What shall we take up now?

SHRI LAL K. ADVANI: We take up the Select Committee Motions first.

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): Actually, on the agenda paper we have got first the Bill for consideration and passing and then two motions for reference to Select Committees. He is suggesting a change in the order. If the House has no objection, we can agree.

SHRI BHUPESH GUPTA; We can do that. I think we all agree.

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): Is it the sense of the House that we change the order?

SHRI BHUPESH GUPTA; Yes. Let Mr. Rajnarain move but I should be the first speaker.

SHRI KALP NATH RAI (Uttar Pradesh) : We all agree to your proposal.

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): The Motions first and the Bill afterwards.

AN HON. MEMBER: Let us take it up after lunch.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJNARAIN, : I shall take only two minutes.

THE VICE-CHAIRMAN (SHRI U. K. LAKSHMANA GOWDA): Before that) there is something else. Yes, Mr. Mahapatro.

RE. DEMAND FOR A DISCUSSION ON THE MINISTRY OF EXTERNAL AFFAIRS

SHRI LAKSHMANA MAHAPATRO (Orissa); Today, as you know, Sir, the Bureau of Non-aligned Countries is meeting in Havana and our External Affairs Minister was to go there. That was the reason given for not discussing